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LOK SABHA

Monday the 5th September 1955

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

कार्यालयों के स्थान का बदला जाना

*१४३३. श्री कृष्णाचार्य जोशी: क्या निर्माण आवास और संभरण मंत्री २ अप्रैल १९५५ को दिये गये तारांकित प्रश्न संख्या १७७५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि आवास समस्या की हल करने की दृष्टि से दिल्ली से अन्य स्थानों को कुछ कार्यालयों के हटाने के सम्बन्ध में और क्या कार्यवाही की गई है ?

निर्माण, आवास और संभरण मंत्री (सरदार स्वर्ण सिंह): पिछला जवाब देने के बाद से अभी तक हालत में विशेष कोई बदल बदल नहीं हुआ है।

Shri Krishnacharya Joshi: In view of the fact that Rashtra pati Nilayam has been established at Hyderabad, may I know whether Government propose to shift some of the offices there?

Sardar Swaran Singh: At Hyderabad there is no spare office accommodation, nor much of residential accommodation either.

Shri N. M. Lingam: May I know if the proposal to shift some of the offices to hill stations like Simla and other stations in the South is still under the consideration of Government and, if so, the stage at which the matter stands?

Sardar Swaran Singh: I did not catch the last portion.

Mr. Speaker: Whether the question of shifting some of the offices to Simla is

still under consideration and, if so, with what results.

Sardar Swaran Singh: Actually, as a result of Simla being considered for shift of some of the offices, the headquarters of the Western Command were shifted to Simla; and the question whether any other offices could also be shifted to Simla is still under examination. There is considerable assistance from the offices that are located in Delhi to any shift out of Delhi

Some Hon. Members rose—

Mr. Speaker: We will go to the next question. This has been answered many times.

Aid to Displaced Persons

*1436. Dr. Ram Subhag Singh: Will the Minister of Rehabilitation be pleased to state:

(a) whether Government have sanctioned any grant for direct aid to displaced persons from West Pakistan during 1955-56 so far;

(b) if so, the amount of the grant sanctioned; and

(c) how the aid will be given to displaced persons out of this grant?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsale): (a) and (b) Direct aid is given to displaced persons from West Pakistan for:

- (i) Technical and vocational training.
- (ii) Education.
- (iii) (a) Maintenance of destitute, old, infirm men and women and their children in Homes and Infirmaries.
- (b) Unattached widows and disabled persons outside Homes in hard cases.
- (iv) Grantees of maintenance allowance.
- (v) Sufferers from natural calamities like flood, fire etc. and to needy persons at the discretion of the Central and the State Ministers.

A budget provision of Rs. 25 lakhs, 51.60 lakhs, 1 crore, 50 thousand and 48 thousand respectively has been made during the year 1955-56 for the above purposes.

(c) Through the agency of the State Governments according to the policy laid down by the Central Government.

Dr. Ram Subhag Singh : May I know whether the direct aid that is given for technical education is given to displaced persons from West Pakistan in the form of scholarships, or is it given for establishing technical institutions, etc.?

Shri J. K. Bhonsle : It is given as a stipend for those who are under training.

Dr. Ram Subhag Singh : May I know whether there is any proposal to give such aid to the displaced persons from East Pakistan also?

Shri J. K. Bhonsle : It does not arise out of this question which relates to displaced persons from West Pakistan. But for the information of the hon. Member I might say that all these facilities are also given to displaced persons from East Pakistan.

Sardar Hukam Singh : May I know whether the cases of widows who were getting maintenance allowance and whose allowances have been stopped because they have got this compensation, would be considered for this grant, because the compensation given to them is so small that it might be consumed within twelve months?

Shri J. K. Bhonsle : No. According to the policy laid down such cases will not be considered for maintenance grant. But in very special cases we might consider giving them help from the Discretionary Fund.

Road Making Machinery

*1437. **Shri Gidwani :** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Indian Roads Congress have recommended to Government to take immediate steps for the manufacture in India of diesel road rollers, stone-crushers and road making machinery;

(b) if so, whether Government have considered this suggestion; and

(c) the decision taken on this recommendation?

The Minister of Industries (Shri Kanungo) : (a) and (b). Yes, Sir.

(c) A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 23.]

Shri Gidwani : May I know the value of these goods that are imported into this country annually for the years 1951 to 1955?

Shri Kanungo : In 1952 the number of rollers was sixty-seven; in 1953 sixty two, in 1954 one; and in 1955 nil. The **value in 1952 was Rs. 25,12,000; in 1953 Rs. 23,24,500; and in 1954 Rs. 37,500.

Shri Gidwani : May I know whether all the materials needed for the manufacture of these goods are available in the country; if so, whether Government have formulated any scheme to make the country self-sufficient?

Shri Kanungo : They were being manufactured except that there are certain patent rights which Government have already acquired, and they are prepared to lease it out to others who are interested.

Shri Raghavachari : May I know how the cost of the proposed machine compares with the imported one?

Shri Kanungo : Past experience has been that the F. O. B. price of these rollers is equal to the manufactured price in India.

Shri N. M. Lingam : May I know whether the rate of production of road-making machinery is commensurate with the heavy outlay we envisage for the development of national highways and other schemes in the Second Five Year Plan?

Shri Kanungo : At the moment there is not very much of demand for machinery other than road rollers.

इन्जीनियर

*१४४०. श्री अनिरुद्ध सिंह : क्या सिखाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि योग्य तथा अनुभवी इंजीनियरों के अभाव में विभिन्न नदी घाटी परियोजनाओं में कोई विशेष प्रगति नहीं हुई है ;

(ख) क्या यह भी सच है कि काम दिलाऊ दफ्तरों के निदेशक के वक्तव्य के अनुसार लगभग एक हजार ऐसे इन्जीनियर हैं जो दो सौ रुपये प्रति मास के बतन पर काम करने को तैयार हैं ; और

(ग) यदि हां, तो इस मामले में सरकार क्या कार्यवाही करने का विचार रखती है ?

**This answer was later corrected by the Minister of Commerce (Shri Karmarkar) vide Part II Debates dated 24.11.55 as follows :

"The figures of import asked for are not separately available. The figures of imports under the general heading 'Earth Moving and Shifting Machinery' are as follows :

| Year | Value in Rupees |
|---------|-----------------|
| 1952-53 | 1,44,07,791 |
| 1953-54 | 1,45,18,532 |
| 1954-55 | 1,05,92,618." |